

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:2468  
ANSWERED ON:25.07.2014  
BAN ON EXPORT OF WHEAT AND RICE  
K. Shri Parasuraman

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the Government has banned or proposes to ban export of wheat, rice and their products;
- (b) if so, the details thereof and the reasons therefor along with its likely impact on domestic industry;
- (c) whether any objection has been raised/received against the said decision;
- (d) if so, the details thereof;
- (e) the reaction of the Government to review its decision in this regard; and
- (f) the steps taken, if any, to ensure participation of farmers on the issue of export of agricultural products?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (INDEPENDENT CHARGE) (SMT. NIRMALA SITHARAMAN)

(a) No Madam. The Government has not banned export of any agricultural commodity recently and currently there is no proposal to ban wheat, rice and their products under the consideration of Government.

(b-e) Do not arise.

(f) The export of agricultural products depend on various factors including availability of surplus over and above the requirement of buffer stock if any including , if any, strategic reserve, concerns of food security, diplomatic/ humanitarian considerations, international demand and supply situation, quality standards in the importing countries, varieties traded and price competitiveness, need to balance between remunerative prices to the growers and availability of agricultural products to common man at affordable prices. During the process of taking decision on export of any agricultural commodities, the Government considers the representations/ demands of various organizations, association/individuals including farming associations/communities.